

ITEM NO.7 Court No.1 (Video Conferencing) SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).12886-12887/2020

(Arising out of impugned final judgment and order dated 19-10-2020 in CMA No. 355/2020 19-10-2020 in CMA No. 356/2020 passed by the High Court For The State Of Telangana At Hyderabad)

M/S SUPER CASSETTES INDUSTRIES
PRIVATE LIMITED (T SERIES)

Petitioner(s)

VERSUS

NANDI CHINNI KUMAR & ORS.

Respondent(s)

(FOR ADMISSION and IA No.110817/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.111432/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.112410/2020-APPLICATION FOR PERMISSION and IA No. 113771/2020 - APPLICATION FOR PERMISSION and IA No. 113418/2020 - APPLICATION FOR PERMISSION)

WITH SLP(C) Nos.12976-12977/2020 (XII-A)
(FOR ADMISSION and I.R.)

Date : 18-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Venkatesh Dhond, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ameet Naik, Adv.
Ms. Madhu Chaudhary, Adv.
Mr. Rohan Kelkar, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Arjun Thomas, Adv.
Mr. Anirudh Bhatia, Adv.
Mr. E. C. Agrawala, AOR

Mr. Amit Sibal, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ambar Bhushan, Adv.
Mr. Vinay Tripathi, Adv.
Mr. Anirudh Bhatia, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. P S Narasimha, Sr. Adv.
Mr. Abid Ali Beeran P, AOR

Mr. P. Sriram, Adv.
Mr. Sarath Janardanan, Adv.
Ms./Mr. Kanti, Adv.

Mr. Birendra Saraf, Sr. Adv.
Mr. Harshvardhan Jha, Adv.
Ms. Yugandhara Pawar Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

The special leave petitions are dismissed.

As a sequel to the above, pending interlocutory applications,
if any, stand disposed of.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR